

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3790
TO BE ANSWERED ON 18.03.2021**

LOSS OF LIVES DUE TO SHORT CIRCUIT AND CURRENT

**†3790. SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
SHRI BHAGIRATH CHOUDHARY:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether it is a fact that there is a loss of lives and property due to short circuit and current across the country every year;**
- (b) if so, the details of the losses during the last three years, State-wise;**
- (c) whether the Government has formulated/developed any effective scheme/equipments for the protection from short circuit and current under Make in India and Startup initiative during the said period and if so, the details thereof;**
- (d) whether the Government proposes to install any equipment such as electric shock proof devices in Government institutions such as offices, schools, hospitals etc. to prevent the loss of lives caused by short circuit and current in the country; and**
- (e) if so, the details thereof?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) : Yes Sir, there is loss of lives and property due to short circuit current every year across the country.

(b) : As reported by various State/UT DISCOMs, the electrical accidents data pertaining to number of persons and animals died or injured during the last three years i.e. 2017-18, 2018-19 and 2019-20 is at Annexure. However, data pertaining to loss of property due to electrical accidents is not reported by the State/UT DISCOMs. Further because of Covid-19 pandemic, some power utilities have not reported the electrical accident data pertaining to year 2019-20.

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In case of 66kV and above voltage system, the failure / loss of equipment due to short circuit does not lead to loss of life in most of the cases.

(c) : All the safety and protection devices are to be provided in the system as per the applicable regulations and technical standards. The requisite protection and safety devices that are commonly used are manufactured in India by various manufacturers in accordance with the relevant Indian/ International standards. Further, improvement in technology is a regular phenomenon and technological development is a continuous process. Most of the protective devices are manufactured in India.

(d) & (e) : CEA (Measures relating to Safety and Electric Supply) Regulations, 2010 provide for disconnection of supply instantly on the occurrence of an earth fault or leakage of current, to prevent the loss of lives. The Regulations mandate that the supply of electricity to every electrical installation other than voltage not exceeding 250 V below 5 KW and those installations of voltage not exceeding 250 V which do not attract provisions of Section 54 of the Act, shall be controlled by an earth leakage protective device so as to disconnect the supply instantly on the occurrence of earth fault or leakage of current.

[illegible]

STATE WISE STATISTICS FOR 2018-19

STATE WISE STATISTICS FOR 2018-19

NA=Data Not Available

